

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 79 of 2014

Dated 10th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Raj West Power Ltd. Appellant(s)
Versus
Rajasthan Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. P.N. Bhandari for R. 2, 3 & 4
Mr. Harsh Surana for R-6
Mr. R.K. Mehta with
Ms. Ishita Dasgupta for R-1**

ORDER

Mr. Bhandari, the learned counsel appearing for Respondent Nos. 2 to 4 is filing his reply today after serving copy on the other side.

Post the matter for hearing on **28.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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